GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2638 ANSWERED ON:09.12.2011 CANCELLATION OF VACCINES LICENCE Sinh Dr. Sanjay;Tudu Shri Laxman

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has cancelled the licence for production of vaccines in the public sector;
- (b) if so, the reasons therefor and the basis thereof;
- (c) the reaction of the Government in this regard; and
- (d) the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d) The manufacturing licences of three Public Sector Units, namely, Central Research Institute, Kasauli, the Pasteur Institute of India, Coonoor and BCG Vaccine Laboratory, Chennai were suspended due to non –compliance of the Good Manufacturing Practice norms under the Drugs and Cosmetics Act 1940 and Rules made thereunder in 2008. The suspension orders have since been revoked by the Government of India on 26/02/2010.